

Serial No. of Order	Date of Order	Order with Signature
5	4-4-96	<p>Shri G.A.R.Dora, learned counsel for the applicant seeks two weeks' time to file Rejoinder. Prayer is allowed. Adjourned to 22.4.1996.</p> <p><i>Shri G.A.R.Dora</i> MEMBER (ADMN.)</p>
6	16.4.96	<p>Learned counsel for the applicant Shri G.A.R.Dora seeks permission of this Court to withdraw this application. Prayer allowed. Application is treated as withdrawn and dismissed.</p> <p>Shri K.C.Mohanty, learned Government Advocate for the State of Orissa and Shri Ashok Mohanty, learned Senior Standing Counsel for the Central Government are present.</p> <p><i>Shri K.C.Mohanty</i> MEMBER (ADMINISTRATIVE)</p> <p>A copy of the order dt. 24-1-96 may be sent to all respondents by post. The same copy of the order may also be given to the applicant's counsel.</p> <p><i>Rak</i> 25/1 <i>Mukund</i> 25.01.96 S.O</p> <p>A-D. 6000 R-1 & R-3 yet not retro- acted.</p> <p>opp. parties has no appearance counter not filled.</p> <p>for further orders reg: span</p> <p><i>Rak</i> 5/2 <i>Ben</i></p>